

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3442
ANSWERED ON 12th MARCH, 2026**

DEFICIENCIES ON NATIONAL HIGHWAYS

3442. SHRI JAGADISH CHANDRA BARMA BASUNIA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the total number of major deficiencies reported on National Highways since 2014, year-wise and State-wise;**
- (b) the details of agencies or contractors penalised and blacklisted for deficiencies on National Highways since 2014, year-wise and State-wise; and**
- (c) the details of long-term rectification completed on identified blackspots and the average time taken for such rectification process, State-wise?**

ANSWER

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)**

(a) and (b) All efforts are made to ensure that the National Highways (NHs) are constructed as per stipulated quality standards specified in the Indian Roads Congress (IRC) specifications and codes. To ensure that highway construction adheres to stipulated quality standards, Consultants (Authority's Engineer/ Independent Engineers- AE/IE) are appointed by the executing agencies for day-to-day supervision of works at site. Officials of executing agencies undertake inspections from time to time and ensure adherence of conformity of quality of the

work done by the Concessionaire/ Contractors with stipulated requirements.

Deficiencies observed, if any, are brought to the notice of the Concessionaires/ Contractors for taking up necessary corrective/ remedial actions as stipulated in technical schedules of the Contract/ Concession Agreement or within a reasonable period as decided by the executing agency / AE/ IE.

As per information provided by the executing agencies of the NHs, since 2014 major deficiencies in NH stretches have been reported for 95 projects / stretches. State / Union Territory (UT) – wise details of major deficiencies of NH stretches observed since 2014 along with status of its rectification works and action taken against contractors, concessionaires, consultants etc. are placed at Annexure-I. Actions against defaulting agencies have been taken up as per the provisions of the Contract/ Concession agreement in cases of deficiencies/ damages, such as termination of contract agreement, levying of penalties/ liquidated damages, debarment/ blacklisting, declaring as non-performers etc.

Remedial work to repair or reconstruct damages during construction or in the Defect Liability Period (DLP) is the responsibility of the Contractor/ Concessionaire at their own cost as per provisions of contract agreement except in those cases where the Contract Agreement has been terminated in which case the securities provided are forfeited.

(c) Rectification of black spots is a continuous process. Out of total 16,542 black spots identified on NHs in the country, short-term rectification has been completed on 14,138 black spots and long-term rectification has been completed on 6,649 black spots. State/UT-wise details of long-term rectification of black spots on NHs across the country is placed at Annexure-II.

Long term rectification works includes improvement of road geometrics, junction improvements, spot widening of carriageway, construction of underpasses/overpasses, etc. which involve pre-construction activities such as land acquisition, forest clearance & utility shifting which takes significant time.

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 3442 ANSWERED ON 12TH MARCH, 2026 ASKED BY SHRI JAGADISH CHANDRA BARMA BASUNIA REGARDING DEFICIENCIES ON NATIONAL HIGHWAYS

State / Union Territory (UT) – wise details of major deficiencies of NH stretches observed since 2014 along with status of its rectification works and action taken against contractors, concessionaires, consultants etc.:

State	S. No.	Name of the Project	Year of incident	Details of Major damages / defects	Action Taken
Arunachal Pradesh	1	Permanent solution to Slip Zones on Papu – Yupia – Hoj – Potin section of NH-713A & NH-13 at Km 31.000 (Hoj Market), Km 38.300 (Yabi Village), Km 39.000 (Waterfall), Km 39.700 (Appa Crusher) and Km 40.300 (Crusher Point) in the state of Arunachal Pradesh for the year 2021-22	2024	RE wall Collapsed	Rectification of defective work initiated by the Contractor. Penalty of 5% of contract value imposed on Contractor.
Andhra Pradesh	2	Six-laning of Vijayawada bypass from Chinna Autupalli (Design Ch.0+000) to Gollapudi (Design Ch. 30+000) in Vijayawada – Gundugolanu Section of NH-16 in the State of Andhra Pradesh under Bharatmala Pariyojana on Hybrid Annuity Mode	2024	Defects in the construction of RE wall.	Concessionaire commenced the rectification work based on recommendation /suggestion of RE wall Expert. Rs.10,99,235/- was recovered as damages from Concessionaire.

State	S. No.	Name of the Project	Year of incident	Details of Major damages / defects	Action Taken
	3	Six laning of Anandapuram-Pendurthi-Anakapalli section of NH-16 in Andhra Pradesh	2021	2 girders (G1&G2) on A1-A2 abutment of flyover were collapsed due to usage of multiple wooden blocks and improper supports for girders.	Remedial measures were completed by the Concessionaire at its own cost.
	4	Rehabilitation and up-gradation of NH-4 from Km. 171.590 to Km. 216.912 (Total Length of 47.687 km) from Nalagampalli village to Allkuppam (AP/KA Boarder) to four laning under NHDP Phase-IV in the state of Andhra Pradesh on EPC mode	2022	Defects in the construction of RE wall.	Rs. 8,80,378/- Penalty imposed on Contractor.
	5	6 laning of existing 4-lane road from Kalaparru (Design Km 1050.680) to Chinna Avutupalli (Design Km 1076.480) of NH-5 including 6-lane Hanuman Junction Bypass from (Existing Km 1055.680 to Km 1060.800) (Design Ch.0.000 to Ch.6.720) (Total Design Length: 27.40 Km) in the State of Andhra Pradesh under NHDP Phase-V under Bharatmala Pariyojana on EPC Mode (Package-2)	2022 and 2025	Defects in the construction of RE wall.	2022: Contractor rectified defects at his own cost. 2025: Show-cause notices issued to Contractor as per Contractual provisions.

State	S. No.	Name of the Project	Year of incident	Details of Major damages / defects	Action Taken
	6	Six laning of existing 4-lane road from Gundugolanu (Design km 1023.280) to Kalaparru (Design km 1050.680) of NH-5 (New NH-16) (Design length = 27.400 km) in the State of Andhra Pradesh under NHDP Phase-V under Bharatmala Pariyojana on EPC Mode (Package-1)	2022	Defects in the construction of RE wall.	Contractor rectified defects at his own cost.
Bihar	7	Four Laning of Simaria-Khagaria Section of NH-31 from Km. 206.050 to Km. 266.282 (Design Chainage) and (Existing Chainage Km. 209.945 to Km. 270.000 of NH-31) in the State of Bihar on EPC Mode	2023	Issues reported by CRR1 in quality of Concrete of superstructure in bridge at Km 264.946	Repair works taken up by Contractor as recommended in CRR1 report
	8	Varanasi - Mohania (GTRIP/5; Package - IV A): 4L of existing 2L section from km. 65 to km. 317 of NH-2 in UP and Bihar on NH-2	2023	Major deficiencies in structural elements	Damages of INR 25 Cr imposed on Contractor
	9	Kanhauli Ramnagar section of NH-131G	2022	Toppling of Girder of span P3- A2	Contractor's and Supervision Consultants personnel suspended and removed from Project site.
	10	Rajauli Bakhtiyarpur Pkg-III of NH-20	2022	Girder G-4 collapsed.	Chief Project Manager & Engineer (Launching) of Contractor suspended. Team Leader cum Senior Bridge Engineer & Assistant Bridge Engineer of Authority's Engineer suspended.
	11	Chhapra-Hajipur Section of NH-19 (New NH-31)	2023	Falling of concrete from the deck slab of Major Bridge at km 145+280 and Falling of Concrete	Project Manager & Bridge Engineer of the Concessionaire were suspended. Reconstruction completed by concessionaire at

State	S. No.	Name of the Project	Year of incident	Details of Major damages / defects	Action Taken
				from the Deck Slab of ROB at Ch 157+860.	their own cost.
	12	Umagaon-Saharsa PKG-IV (Kosi Bridge & approach Road)	2024	A girder collapsed during construction.	Chief Project Manager & Engineer (Launching) of Contractor suspended.
Chhattisgarh	13	4-Laning of Simga-Sargaon Section of NH-200 (New NH-130) from Km 48+580 to Km 91+026	2024	Cracks in Cement Concrete Panels	Rectifications initiated at cost of EPC Contractor.
	14	4-Laning of Sargaon-Bilaspur Section of NH-200 (New NH-130) from Km 91+026 to Km 126+525 under EPC Mode	2022	Crack in Cement Concrete Panels & RE Wall bulged at Km. 91, 96, 101, 102 & 106.	The EPC Contractor has commenced the rectification work at site.
	15	Rehabilitation & Upgradation 2-lane with paved shoulders configuration of Bilaspur Urdawal section in km 241.553 to 312.60 = 71.0476 km (Masanielala to Rengapali) on NH 200 (New NH 49) (Package-III)(Borai river MNB at km 217.358)	2025	Damage in slab of Minor bridge	The work is in Defect Liability Period and taken up by Contractor at his own cost.
	16	Construction of 4/6 Laning of Raipur-Simga of NH-200 (New NH-30) (Package-I) from Km 0.000 to Km 48.580 (Total length 48.58 Km) section of Raipur-Bilaspur Road in the State of Chhattisgarh under NHDP-IV on EPC mode	2019	Cracks in PQC panels	Rectifications works initiated at cost of Contractor.

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Himachal Pradesh	17	Four Laning of Parwanoo-Solan Section NH-22 (New NH-05) from Km 67.000 to Km 106.139, under NHDP phase-III on EPC basis in the State of Himachal Pradesh.	2022	Collapse of road stretch between km. 3.130 to 3.170 on the two-lane portion of the project highway (approach road to Tunnel) of Parwanoo-Solan section of NH 05.	Restoration work has been completed by EPC Contractor
Haryana	18	Flyover and underpass at Hero Honda Chowk NH 48	2024	Some portion of deck slab fallen down with settlement of the bituminous surface (MCW-01) on RHS at Ch. 36+350	Arbitration notice issued to Contractor for recovery of damages. Process of Rectification and repair works initiated.
	19	Dwarka Expressway Pkg-III (Delhi/HR Border to start of RoB Gurugram)	2021	Crushing of concrete in some segments.	Penalty of Rs. 6.67 Cr on Contractor and Rs. 20 lakhs on Authority's Engineer imposed. Contractor and Authority's Engineer blacklisted for 3 months. Restoration/ repair works completed.
	20	Six laning and Strengthening of NH-248A from existing km.2.740 (Rajiv Chowk) to km.11.682 in Gurugram under NHDP Phase-IV on Hybrid Annuity Mode in the state of Haryana.	2020	Span (P10-P11) of the under-construction flyover collapsed.	Debarment of Team Leader & SQME of Independent Engineer. Penalty imposed of Rs. 3 Cr on Contractor. Expert Committee constituted recommended dismantling of the collapsed span of the under-construction flyover and recasting of the segments and wings by Contractor at his own cost.
	21	Delhi-Vadodara Expressway Pkg. 2	2024	Rutting	Authority has imposed damages amounting to Rs.48,61,243/- on the contractor for delayed maintenance. Rectification of rutting has been taken up by Contractor and majority of the rutted portion has been rectified.

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	22	Delhi-Vadodara Expressway Pkg. 3	2024	Rutting	Authority has imposed damages amounting to Rs. 42,95,049/- on the contractor for delayed maintenance. Rectification of rutting has been taken up by Contractor and majority of the rutted portion has been rectified.
Gujarat	23	Sanchore-Santalpur Package-4	2025	Ruts, cracks and surface deformation/ Distress was observed recently after rains in June month 2025, severe rutting at some locations.	Penalty of ₹2.8 crore has been imposed on the Contractor along with a recommendation for debarment up to one year or until successful rectification, whichever is later. Contractor has taken up repair/ restoration works. The Project Director of NHAI was suspended.
	24	Widening of the Existing Jetpur-Gondal Section (Km 117.600 to Km 143.000) from two lane to four lane; making improvements in the existing four lane Gondal-Rajkot Section (km 143.000 to Km 175.000) and Widening of the existing Rajkot Bypass (Km 175.000 to Km 185.000) from two lane to four-lane on NH-8B in Gujarat on BOT Basis	2020	PCC toe wall collapsed at km 180.590	Notice issued to Contractor for debarment for 2 years. Repair work executed by Contractor at his own cost.
Jharkhand	25	4 Laning of kutchery chowk to bijupara Secion of NH 75 from km 0.0 to km 34.00	2022	Cracked PQC panels	Performance Bank Guarantee of Rs 11.79 Crores encashed for non-rectification of defects

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	26	Four Laning of Mahulia-Baharagora-JH/WB Border Section of NH- 33 (from Km.277+ 500 to Km.333+500) & NH-06 (from Km.199+200 to Km.183+587) (Length of 71.61Km) in the State of Jharkhand on EPC Pattern under NHDP Phase –III.	2024	Cracked PQC panels, Potholes	Rs. 1.55 Cr penalty imposed on Contractor.
Karnataka	27	Two/Four Laning of BRT Tiger Reserve Boundary to Bangalore Section of NH-948	2025	Km 337+670 to Km337+680 RE Block of length 10 mts collapsed	Concessionaire has taken up repair/ restoration works as per recommendation of report submitted by IISC Bangalore.
	28	Hospet-Bellary-Karnataka/AP Border from Km.280.080 to Km.375.450	2020	Cracks are developed in PQC for 8.30 km.	Original Contract Terminated. New EPC Contractor is implementing the Balance works.
	29	4-laning of Hubli – Hospet section	2022	Cracks on PQC Pavement and widening of longitudinal joints on pavement	Contractor has initiated actions for rectification of damages.
	30	Four laning of Goa-Karnataka Border to Kundapur section of NH-66 (formerly NH-17) from Km. 93.700 to Km. 283.300 in the State of Karnataka to be executed as BOT Project on DBFOT Pattern under NHDP-IV:	2024	Incident of collapse of three spans of Kaali Bridge. Inadequate slope stability works.	Contractor debarred for 1 month on Aug 2024.
Kerala	31	NH Connectivity to ICTT at Vallarpdam from Kalamassery to Vallarpadam NH 966A	2025	Distress in pile foundation was observed at Bridge no. 07 & 08 Ch. 7+960 and Ch. 9+067 (BHS)	Penalty of Rs. 30.74 Cr was imposed on Contractor
	32	Kodugallur to Edappally NH 66	2025	Damages in the pile foundation Ch. 398+400	Concessionaire debarred for 1 year. Rectification works taken up

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				and 398+989 (RHS) Sub-standard work (Minor Bridge works, backfill material for RS Wall, Poor safety precautions, delayed grouting of girders, bulging of bearing) or poor quality (Defective RE Panels)	at cost of contractor.
	33	Chengala-Neeleshwaram Section of NH-66	2022 and 2025	Collapse of VUP at Ch. 72+927 in 2022 during construction Soil nailing collapsed incident occurred at Ch. 58+035 to Ch. 58+100 (RHS) on 16.06.2025 with no casualties.	Authority has suspended the Concessionaire and its promoter from future bidding for 01-month period. Debarment also issued to Concessionaire. Senior Bridge Engineer of AE removed from site.
	34	Neeleshwaram- Thaliparambha Section of NH-66	2025	Unprotected soil slip in the cut section with debris deposition on carriageways.	Rectification work carried out and traffic restored with precautionary barricading in median portion.
	35	Ch.174+150 (Thalssery-Mahe Bypass Section)	2020	01 Bridge (4 girders collapsed)	Penalty of Rs. 1.00 Cr imposed on Contractor and Contractor debarred from participating in Tender for a period of 1 year. Penalty of Rs. 20.00 lakhs imposed on Authority's Engineer. 2. Team Leader, Bridge Engineer of AE was terminated from the project and debarred for 2 years. 3. Project Manager of Contractor terminated from project.
	36	NHAI - Six laning from start of Valanchery bypass to		RE wall collapsed	Debarment of Contractor and Independent Engineering firm

State	S. No.	Name of the Project	Year of incident	Details of Major damages / defects	Action Taken
		Kappirikkad section of NH – 66 (old NH-17) from Design Ch. 298+500 (Ex. km 304.250) to Design Chainage 335+850 (Ex. km 349.260) in the state of Kerala on Hybrid Annuity Mode under Bharatmala Pariyojana	2025		from participating in ongoing/future bidding for 01 month period or completion of investigation by the expert Committee whichever is later.
	37	Thuravoor-paravoor	2025	Collapse of 4 PSC Girders during constructions	Penalty of Rs. 15.35 Lakhs imposed. Bridge Engineer & Team Leader of AE were Terminated.
	38	Six Laning of Start of Kollam Bypass to Kadambattukonam from Km.486+000 to Km.517+800 of NH-47 (New NH-66) in the State of Kerala	2025	Failure/Collapse of scaffolding of Minor Bridge (under construction) at Km.Ch. 497+370(RHS)	Penalty of Rs. 9.55 lakhs imposed on Concessionaire
	39	on Hybrid Annuity Mode under BharatmalaPariyojna	2025	Failure of RE Wall Ch. 504+400 to 504+500(LHS)	Rectification initiated by Concessionaire.
	40	6L Elevated Corridor along with development of existing 4 lane road at ground level from Aroor to Thuravoor Thekku section of NH 66	2025	Toppling of two PSC girders at span P-202-P-203 Failure on part of AE to review efficacy of material being used in launching and not ensuring application of approved launching scheme.	Contractor and AE debarred from future bidding for 1 month.
	41	Azhiyur-Vengalam	2024	Soil nailing collapse At Km:191(LHS) and Km:193(RHS)	Rectification initiated by Concessionaire.
	42	Ramanattukara-Valanchery	2025	Defects in RE wall	Rectification works initiated by Contractor at his own cost.

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Madhya Pradesh	43	4-laning of Bhopal-Bioara section of NH-46	2025	Premature failure of pavement.	Penalty of Rs. 119 Cr imposed on Contractor. Rectification work initiated at the cost of Contractor.
Maharashtra	44	Construction of 4-laning Flyover of NH-6 integrated with ROB's & River Bridge including approach ramps service road footpath over RCC utility duct for Octroi Naka to Itwari and Inner Ring Road from Manewada to Kalamna and Rani Prajapati Square to Vaishnav Devi Square including ROB LC No. 71 &72 in Nagpur of NH-6	2021	Sliding of P7 end of the single girder due to inadequate bracing after launching leading to collapse of 1 end of the girder.	Debarment of the Project Manager of Contractor for 3 months and Debarment of the Contractor for 9 months. The damaged Girder was replaced by Contractor at his own cost. Project Director, NHAI, transferred immediately.
	45	Bal. Works of Fagne (Km. 510.000) to Maharashtra/Gujarat Border (Km. 650.794) on NH-06 (New NH-53)	2022	Damages observed in Slab of Major Bridge at Ch.547.344	Structure was Audited by VNIT Nagpur. As per the recommendation of VNIT, Nagpur, Contractor has taken up reconstruction of slab.
	46	Balance work for 4-laning of Panvel to Indapur section from km.0.0 to km.42.3 of NH-66 - EPC	2024	Panel cracking, poor riding quality, bumps, poor diversions etc.	Contractor has taken up rectification works.
	47	Bodhwad- Muktainagar - Barhanpur road Section - II Km 44/760 Km.78/145.	2020	Cracked panels	Contractor has initiated actions for rectification of damages. DLP period is extended by Six months.
	48	Section -II Kolde to Khetia Road km.50+200 to 98+800	2021	Cracked panels	Contractor has initiated actions for rectification of damages.
	49	Mehkar-Ajispur Road	2024	Cracked panels	The Performance BG of Contractor is forfeited. Process initiated for rectification of

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					damages.
	50	Bhokar-Sarsam	2024	Cracked panels	Contractor has initiated actions for rectification of damages.
	51	Sillod-Fardapur	2024	Cracked panels	Contractor has initiated actions for rectification of damages.
	52	Parbhani to Gangakhed	2021	Cracked panels	Contractor has executed the panel replacement / rectification works.
	53	Amdi - Saoner	2022	Cracked panels	Contractor has initiated actions for rectification of damages.
	54	Rehabilitation and upgradation & NH-66 (Erstwhile NH-17) from km 241+300 to 281+300 (Arawali to Kante Section) to four lane with paved shoulder in the state of Maharashtra under NHDP-IV on Hybrid Annuity Mode.	2025	Depression & cracks in PQC	Contractor has initiated actions for rectification of damages.
	55	Rehabilitation & Upgradation of NH-66 (Old NH17) from Km 281+300 to Km 332+200 (Kante to Waked section) to four lanes in the state of Maharashtra under NHDP-IV on Hybrid Annuity Mode.	2024	PQC cracks and settlement.	Contractor has replaced cracked panels.

State	S. No.	Name of the Project	Year of incident	Details of Major damages / defects	Action Taken
	56	Rehabilitation and up-gradation of NH-66 (Old NH-17) from km 332/200 to km 367/200 (Watul to Talgaon Section) to four lanes in the State of Maharashtra under NHDP-IV on EPC Mode.	2024	Full depth Cracks in PQC	Contractor has initiated actions for rectification of damages.
	57	Rehabilitatyion & up gradation for Talere Gaganbawada Kolhapur Road (NH-166G) stretches start from Ch. 6/00 Km. to Ch. 11/00 Km. and Ch. 19/300 Km. (Start of Karul Ghat) to 35/300 Km. (End of Gaganbawada) of NH-166G to 2 lane paved shoulder/2 lane configuration lane, length 21.00 Km. in the state of Maharashtra on EPC Mode.	2025	Cracks in PQC	Contractor has initiated actions for rectification of damages.
	58	Rehabilitation and Up-gradation to Two lanes with paved shoulder from Karad to Tasgaon NH 266 from Km. 0/00 to 58/830 in the State of Maharashtra on EPC mode	2024	Cracked panels	Rectification of damages taken up at risk and cost of Contractor.
	59	Upgradation to two lane with paved shoulder from Salaikhurd to Tiroda Km 120/100 to 163/200 (Design Km 44/00 to 87/00) of NH 753 on EPC Mode in the state of Maharashtra	2024	Post construction defects are observed in the Rigid Pavement i.e. formation of Longitudinal & Lateral cracks, Opening of Central Joints, Settlement of Panels etc.	IIT Bombay has been appointed for Technical Investigation of defects and suggestion of remedial measures.

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	60	Four laning of Pune Solapur Section from km. 150.050 to km.251.325 of Old NH 9 (Pkg-II)	2020	Rutting	Penalty of Rs. 41.32 Cr imposed on Contractor.
Rajasthan	61	Delhi Vadodara Expressway NE-4 Pkg.06	2024	Rutting, Raincuts, potholes & settlement	Penalty imposed on each contractor amounting to Rs. 50 Lakhs for non-rectification of defects in the stipulated time frame as per provision of contract agreement.
	62	Delhi Vadodara Expressway NE-4 Pkg.07	2024		
	63	Delhi Vadodara Expressway NE-4 Pkg.08	2024		
	64	Delhi Vadodara Expressway NE-4 Pkg.09	2024		
	65	Construction of 6-lane access-controlled Greenfield highway from km 28+70 to Km. 53+0 of Sangariya (near Chautala)-Rasisar (near Bikaner) section of NH-754K as a part of Amritsar-Jamnagar Economic Corridor in the State of Rajasthan under Bharatmala Pariyojana -Phase-I (AJ/SR-Package-2)	2024	Deficiencies in riding quality and settlement at some locations observed	(i) Damage of Rs. 50.00 Lakhs imposed upon the Contractor. (ii) Two key personnel of Authority Engineer team were terminated due to poor supervision.
	66	Construction of 6-lane access controlled Greenfield highway from km 53+000 to Km. 88+000 of Sangariya (near Chautala)-Rasisar (near Bikaner) section of NH-754K as a part of Amritsar-	2024	Failure of the nose structure while launching of 83 mtr single span truss bridge	Penalty of Rs. 1.00 Cr. imposed and warning for debarment action for any future instances upon the Contractor was issued. Debarment of fabrication team and Designer team issued for the

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		Jamnagar Economic Corridor in the State of Rajasthan under Bharatmala Pariyojana-Phase-I (AJ/SR-Package-3)			period of 02 years in NHAI works. Penalty of Rs. 20 Lakhs and warning for debarment action for any future instances upon the Authority Engineer. Debarment of Senior bridge Engineer deployed by the Authority Engineer issued for a period of 2 years in NHAI works.
	67	Delhi-Vadodara Expressway Pkg. 4	2024	Rutting & settlement of approach	Damages amounting to Rs. 1.06 Cr. imposed for delayed maintenance. Also, IIT Kharagpur has been engaged for detailed study for permanent rectification of defects.
	68	Delhi-Vadodara Expressway Pkg. 5	2024	Rutting, settlement of approach & bulging of RE wall	Damages amounting to Rs. 88.32 lakhs imposed for delayed maintenance. Bulging of RE wall has been rectified as per suggestions of CRR. Majority of the rutting has been rectified. Further, in addition to above, IIT Kharagpur has been engaged for detailed study for permanent rectification of defects.
	69	Delhi-Vadodara Greenfield Alignment (NH-148N) (Pkg-16) (Ch. 427.300 to Ch.452.420) [Major bridge over Takli river near Nayagaon Jageer village to Rajasthan/MP Border]	2024	Stretch is operational w.e.f. 30.11.2023 and at some locations the settlements observed in approaches of structure	EPC Contractor has rectified damages. R
	70	Construction of proposed 2-lane ROB and its approaches in lieu of existing level crossing no. C-64 at km. 172.990 on Jodhpur-Ajmer	2024	Post-completion, structural defects have been observed in the deck slab of the ROB due to honeycombing	Contract has been terminated. Debarment of contractor taken up. Bid for rectification works invited.

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		Road on NH-65 in District Nagaur Rajasthan		caused by poor workmanship.	
Telangana	71	Four Laning of NH-161 from Mangloor (Design Km 86.788 /existing Km 91.350 to Telangana/Maharashtra Border (Design Km 135.751/ Existing Km 140.873) in the state of Telangana under Bharatmala Pariyojana on Hybrid Annuity Mode (Package-III)	2022	At some locations Rutting and Bleeding was observed in the Project Highway during O&M Period	Penalty of Rs.134.784 Cr. imposed towards Breach of maintenance obligations.
Tamil Nadu	72	4-laning of Madurai Chettikulam section from Km 0.000 to Km 7.300.	2021	3 Girders (G1, G2 & G3) between pier P4 & P5 at Km 2+850 of down ramp collapsed during fixing of the Bearing during construction.	Contractor has replaced the girders at the said locations at his own cost.
	73	4-laning of Sethiyathope Cholpauram section from Km 65.960 to Km 116.440	2022 and 2025	In 2022: A Segmental Girder on P16-P17 of RHS Carriageway fell down due to failure of hydraulic jacks at Km 107+400 Anaikarai Major Bridge across Kollidam river. In 2025: The RE wall blocks portion of the A2 (Thanjavur) side approach (LHS side) have been disconnected from the geo grid and fallen down.	In 2022: A penalty amounting to Rs. 7.305 crore (being 0.5% of the BPC) had been imposed and recovered from the Concessionaire. The collapsed span has been reconstructed by the Concessionaire with their own cost. In 2025: The rectification work completed by the Concessionaire at their own cost.

State	S. No.	Name of the Project	Year of incident	Details of Major damages / defects	Action Taken
	74	4-laning of Thanjavur - Trichy section from Km 80.000 to Km 136.490	2023	The RE wall panel portion of the A1 (Thanjavur) side approach (LHS side) have been disconnected from the geo grid and fallen down.	Based on report of Expert Committee, restoration work using soil nailing completed by Contractor.
Uttar Pradesh	75	Construction of 4 lane green field highway from km 35.00 to 49.155 of NH-731A with paved shoulder on Hybrid Annuity Mode in the State of Uttar Pradesh. (Job No. CE-RO-LKO/NH(O)/NH-731A/2021-22/627 dt 05-01-2022)	2025	Cracks observed over DBM due to percolation of rain water in some stretches.	The project is under construction, the repair and rectification work taken up by the concessionaire at its own cost.
	76	Lucknow Ring Road Pkg-3A	2024	Cracks in PQC Panel in length of 2.886 Km.	Contractor has initiated process for rectification of damages.
	77	Rehabilitation and Up-gradation from km. 285.000 to 326.000 of NH-76 (Kalupur - Lalta Road) to two lane with paved shoulder on EPC mode in the state of Uttar Pradesh	2020	Cracks in rigid pavement.	Defect Liability Period has been extended till the rectification of defects observed during DLP. Rectification work based on IQA report completed.
	78	Rehabilitation and Up-gradation from km. 178.000 to 215.000 of NH-76 (Kabrai - Banda Road) to two lanes with paved shoulder on EPC mode in the state of Uttar Pradesh	2020	Cracks in rigid pavement.	Defect Liability Period has been extended till the rectification of defects observed during DLP. Rectification work based on IQA report completed.
Uttar Pradesh and Haryana	79	Eastern Peripheral Expressway (packages- I, II, III, VI)	2021, 2022	Poor quality of construction.	Contractors debarred. Repair works under taken by ToT Concessionaire.

State	S. No.	Name of the Project	Year of incident	Details of Major damages / defects	Action Taken
Uttar Pradesh & Uttarakhand	80	4L of Haridwar-Nagina section of NH-74	2023	PQC panel cracks	Contractor has initiated process for rectification of damages.
Uttarakhand	81	Construction, Operation and Maintenance of 2-Lane Bi-Directional Silkyara Bend Barkot Tunnel with escape passage including approaches on Dharasu-Yamunotri section between Ch. 25.400 Km and Ch. 51.000 Km falling along NH-134 (OLD NH-94) in the state of Uttarakhand	2023	Collapse at cavity in under construction Silkyara Tunnel.	Rectification measures taken up by the EPC contractors at its own cost. Actions as per the Investigation Committee Report initiated.
West Bengal	82	Construction of 4-Laning of Puruliya Bypass Section from Km. 84.030 to Km. 94.345 of NH-32 (length 10.315 Km) in the State of West Bengal on EPC Mode	2025	Cracks have developed in the newly constructed PQC.	i) Rectification works initiated by Contractor. Amount of Rs. 20.00 Lakh withheld from Contractor's bill. ii) Key personal of AE has been debarred for a period of one year.
	83	Four laning with paved shoulders of NH-6 from Chichra to Kharagpur Km 185.150 to Km 134.400 including rehabilitation of existing four lane from Km 134.400 to Km 129.600 in the state of West Bengal	2023	Cracks in PQC panels	Rectification works completed at cost of EPC Contractor.
	84	Construction of new 4-lane bridge over river Ganga on NH-12 (old NH-34)	2020	One span collapsed due to toppling of launching girder.	Contractor debarred for 3 years. Rectification work taken up.

State	S. No.	Name of the Project	Year of incident	Details of Major damages / defects	Action Taken
	85	Four laning of Berhampore – Farakka Section of NH-12 (old NH-34)	2024	Failure of membrane pad of Pot – PTFE bearing on P2 of Ahiron Bridge (Ch. 257+440 LHS MJB-truss). Also, a level difference up to 90mm had been observed between expansion joint of deck-I and deck-II along with missing of some anchoring bolts of connecting gusset plates.	Rs. 26.19 lacs penalty imposed on Concessionaire. Rectification work completed.
	86	Four laning of Farakka – Raiganj Section of NH-12 (old NH-34)	2024	Crack at the bottom of the deck slab at km 325+060 of the Mahananda Bridge (LHS). The crack was located under the fast lane between span P1 & P2 (PSC Girder).	Rectification work completed.
	87		2024	At RHS Pier 4 of MJB at 325+223, piles are exposed and heavy reinforcement were exposed. Exposed reinforcement were corroded.	Rectification work initiated by Concessionaire.
	88	Four laning of Berhampore – Farakka Section of NH-12 (old NH-34)	2025	Rutting, Potholes, Cracks	Rectification initiated by Concessionaire at his own cost.

State	S. No.	Name of the Project	Year of incident	Details of Major damages / defects	Action Taken
Odisha	89	Chandikhole-Bhadrak Section of NH-16	2023	<p>1. Faulty Design in Bridge at km. 96+326:</p> <p>2. Bridge at km. 79+614: The span A1-P1 had dislodged from the pier P2 due to breaking of the cantilever</p> <p>Portion of the pier cap and had fallen on the ground.</p> <p>Appearance of wide cracks (up to 3-4mm) in the pier cap on grid "P2".</p> <p>Damages of deck slab and girders of the dislodged span.</p>	<p>1. For Faulty Design at Km 96+326, penalty imposed of Rs.30 Lakhs on the Concessionaire and Rs.5 Lakhs on the Independent Engineer. Team Leader of IE and Key Personnel of Concessionaire suspended.</p> <p>2. For Bridge at km. 79+614: Penalty of Rs.5 crore imposed on the Contractor and Penalty of Rs.20 lakh imposed on the Supervision Consultant.</p> <p>Debarment of DPR Consultant for 1 year.</p> <p>The cost of entire remedial measures / reconstruction recovered from the Concessionaire.</p>
	90	Completion of Balance Work Panikoli – Rimuli section of NH-215 (New NH-20) from Km.0.000 to Km.163.000 (Design Chainage Km0.000 to 166.173) in the state of Odisha in single percentage item rate Contract	2022	Collapse of pier cap (P8) and girders (P8 – P9 Span) Balance work of Belabahali Major Bridge LHS at Km.35.341 which was under construction collapsed during launching of girders.	Restoration work executed by Contractor at his own Cost based on the recommendation of Expert Committee constituted.
Assam	91	Construction of 6-lane Standalone Flyovers at Bongaigaon, Chapaguri, Pathsala, Simlaguri Chowk and Baihata Junctions on stretches of NH-31 & NH-31C [new NH-27 (EW)] in the State	2024	Falling of one PSC Girder at Baihata Flyover (Span P1-P2), resulting in the death of one person.	Penalty imposed on Contractor. Contractor debarred for 4 months.

State	S. No.	Name of the Project	Year of incident	Details of Major damages / defects	Action Taken
		of Assam under Bharatmala Pariyojana on EPC basis			
	92	Two Lane with paved shoulders configuration in Jowai-Meghalaya Assam Border Section of NH - 44 from Km 69.200 to Km 173.200 (design Ch 171.455) in the state of Meghalaya	2025	Slippage of Bituminous concrete for a length of approximate 10-15 mtrs	Penalty of Rs. 20,00,000/- imposed on Contractor and rectification work carried out by Contractor at his own cost.
Delhi	93	Construction of Dwarka Expressway Package-1, from Shiv Murti Intersection at Km 20 of NH-8 till road under Bridge (RUB) near Dwarka Sector-21(From Km -0.600 to 5.300) in the state of Delhi on EPC mode	2023	P8-P9 of flyover part of Shiv Murti interchange on Dwarka Expressway toppled.	Remedial measures completed by Contractor.
Andaman & Nicobar Islands	94	Rehabilitation of km 181.00 to Km 206.00 section in Andaman Trunk Road of NH-4 to Intermediate Lane with hard shoulder in the union Territory of Andaman & Nicobar islands (Total length 25.00 km) on EPC Mode" (Package-VII)	2024	Distress, sinking of pavement at various locations.	Rectification works completed.
	95	Construction of 4 Nos. of Minor Bridges at Km 21.717, Km 23.150, Km 88.300, Km 92.100 of NH- 223 (New NH-4) connecting South Andaman and Baratang Island in the Union Territory of Andaman & Nicobar Islands on EPC mode.	2024	Punching in Deck Slab (LHS) of the minor bridge across BD Nallah at Km 88+300 and other quality issues including bad workmanship.	The EPC contractor has carried out the necessary rectifications at their own expense including replacement of slab as recommended by CRR-CSI report.

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 3442 ANSWERED ON 12TH MARCH, 2026 ASKED BY SHRI JAGADISH CHANDRA BARMA BASUNIA REGARDING DEFICIENCIES ON NATIONAL HIGHWAYS

State/UT-wise details of long-term rectification of black spots on NHs across the country :

States/UTs	Blackspots	Long-term Rectification Completed
Gujarat	386	168
Odisha	597	378
Tamil Nadu	1661	613
Maharashtra	550	267
West Bengal	1339	803
Delhi	335	181
Jharkhand	279	120
Karnataka	1278	701
Kerala	701	123
Goa	50	26
Andhra Pradesh	1060	343
Telangana	1535	516
Bihar	306	64
Assam	285	77
Mizoram	1	1
Meghalaya	56	23
Nagaland	71	64
Sikkim	16	16
Manipur	19	14
Tripura	29	12
Arunachal Pradesh	9	0
Uttarakhand	110	80
Punjab	1407	463
Haryana	124	58
Chandigarh	7	0

States/UTs	Blackspots	Long-term Rectification Completed
Madhya Pradesh	596	225
Uttar Pradesh	2210	540
UT of J&K & UT of Ladakh	224	62
Himachal Pradesh	232	199
Chhattisgarh	338	245
Rajasthan	727	265
Andaman & Nicobar	4	2
Total	16542	6649
